

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 12385 of 2014

(Arising out of OIO-AHM-EXCUS-003-COM-058-059-13-14 dated 18/03/2014 passed by Commissioner of Central Excise-AHMEDABAD-III)

Balraj Maurya

A-404, Darshan Apartment,
Hansol Sardar Nagar,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat- 380009

.....Respondent

APPEARANCE

None appeared for the Appellant

Shri Rajesh Nathan, Assistant Commissioner(AR)for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING/ DECISION: 29.02.2024

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 12381 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**